

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/7/2016
NAME OF THE PETITIONER(S) : H. Ramesh
NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors
UNDER SECTION : 210,213,241,242,243

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
(1)	Cibi. Vishnu T.v.p. Sai Vihari	Counsel for Petitioner	T.v.p. Sai Vihari
(2)	L. ABIRAMI (Adv. Sumathi)	Counsel for Respondents 2 & 3	L. Abirami

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Ms L Abirami, counsel for R2 & R3 present and stated that she is filing sur rejoinder on behalf of R2 & R3 today in the Registry. She is directed to furnish a copy of the same to the other side. The matter is posted for hearing on interim reliefs. Put up on **12.04.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)